

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:783
ANSWERED ON:24.02.2006
AED ON COTTON TEXTILES
Gudhe Shri Anantrao

Will the Minister of FINANCE be pleased to state:

- (a) the details of the Additional Excise Duty on Cotton Textile collected by the Government of India from Maharashtra State during the year 1997-98;
- (b) the details of the share thereof given to the Maharashtra State; and
- (c) the ration with which the share paid to the Government of Maharashtra?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

- (a) Information on collection of Additional Excise Duty on Cotton Textile is not collected and compiled state-wise.
- (b) & (c) Does not arise in view of (a) above. Further, devolution to states is effected on the basis of total sharable taxes based on the recommendation of the Finance Commission. Additional Duties of Excise in lieu of Sales Tax (ADEST)